

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.04.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2718 of 2024 in Comp. App. (AT) No. ___ of 2024	Chotoo Sud And Anr. Vs. Bhagwan Finance Corporation Pvt. Ltd.	Shrey Sharma
2.	I.A. No. 2769 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Kailash Shah RP of Unique Sugars Ltd. Vs. Jaychandra Agro Industries Pvt. Ltd.	Vikram Hegde
3.	I.A. No. 2774 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ashok Mittal Liquidator of Reli Tech Services Ltd. Vs. Rakesh Gupta & Ors.	Rubina Khan
4.	I.A. No. 2794 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	R.J. Industries Vs. United Foods Pvt. Ltd.	Rahul Kr. Singh
5.	I.A. No. 2800 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Indian Bank Vs. Dev Land & Housing Pvt. Ltd. & Anr.	Brijesh Kr. Tamber
6.	I.A. No. 2801 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Meditrina Institute of Medical Sciences Pvt. Ltd. (Formerly known as VRG Healthcare Pvt. Ltd.) Vs. Polypet Flexible Packaging Pvt. Ltd.	Shreyash U. Lalit
7.	I.A. No. 2802 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Yogesh Gupta Vs. Punjab National Bank & Anr.	Abhishek Gusain
8.	I.A. No. 2822 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Assistant Commissioner CGST and Central Excise, Kadi Division Vs. Pradeep Kabra Resolution Professional of Mis Cengres Tiles Ltd.	Annshree Narain

9.	I.A. No. 2824 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Kotak Mahindra Bank Ltd. Vs. India Steel Works Ltd.	Amit Mahaliyan
10.	I.A. No. 2876 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Millenium Electronic Vs. True Power International Ltd.	Adirya Guha
11.	I.A. No. 2877 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	S P Construction A Sole Proprietorship Concerns Vs. Narendra Kumar Sharma	Vedant Sharma
12.	I.A. No. 2883 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Assistant Commissioner of Income Tax (Circle-1) Dibrugarh Vs. Assam Company India Ltd.	Pratyaksh Gupta
13.	I.A. No. 2891 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Chandra Srinivasulu Vs. Richardson & Cruddas (1972) Ltd.	Pogulakonda Pratap
14.	I.A. No. 2910 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Vijay Nagpure Shareholder & Suspended Director of Geekay Colonizers and Builders Ltd. Vs. Omkaara Assets Reconstruction Pvt.Ltd & Anr.	Atul Bhatia
15.	I.A. No. 2958 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	IIFL Home Finance Ltd. Vs. Shiv Nandan Sharma Resolution Professional Saha Infratech Pvt. Ltd.	Aditya Madaan
16.	I.A. No. 2959 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Willis Lease Finance Corporation Vs. Spicejet Ltd.	Rajendra Barot
17.	I.A. No. 2963 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Kamlesh Mehta Vs. Mirage Ceramics Pvt. Ltd. & Ors.	Sonia Dube
18.	I.A. No. 3020 of 2024 in Comp. App. (AT) No. ___ of 2024	Patanjali Foods Ltd. Vs. Impetus Marktrade India Pvt. Ltd.	Simranjeet Singh

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By order
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Assistant Registrar